

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/(IB)/2017

NAME OF THE PETITIONER(S)

: PRAKASH PARCEL SERVICES LTD

NAME OF THE RESPONDENT(S)

: LOGOS INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Preettii. S. Arasu. (
for Rajagopal & Rayhunathan
Advocates

3 R. SRIVSHAR Dy

Dy Kar

ORDER

Counsel for the Applicant present. Counsel for RoC also present. Counsel for Applicant prayed for time. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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